

30

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No. 39-A/2016,39-B/2016 ,39-C/2016 ,39-D/2016 with
TP No. 39/397-398/NCLT/AHM/2016 (New
C.A. No. 136/2013, C.A. No.170/2013, C.A. No. 240/2013
C.A. No. 269/2013 with C.P.No. 43/397-398/CLB/MB/2013 (Old

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
NATIONAL COMPANY LAW TRIBUNAL , AHMEDABAD BENCH ON 25.06.2020**

Name of the Company:

Kirshna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section:

Section 397-398 of the Companies Act 1956.

ORDER

No one appeared for the Parties.

The matter stands adjourned for **fresh hearing** on 21.07.2020.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 25th day of June, 2020.